## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 975 TO BE ANSWERED ON 25.07.2025

### PM-CARES FOR CHILDREN (VATSALYA) SCHEME

#### 975. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the funds allocated under the PM-CARES for Children (Vatsalya) Scheme in the country since its inception, State/UT-wise;
- (b) the details of the funds allocated to the State of Telangana under the said scheme;
- (c) the number of beneficiaries identified and supported under the said scheme, Statewise and district-wise, including Telangana;
- (d) whether the Government has maintained a publicly accessible database/list of beneficiaries and fund disbursements under the said scheme; and
- (e) if so, the details thereof, and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (e): The Hon'ble Prime Minister announced PM CARES for Children scheme on 29.05.2021 to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during 11.03.2020 to 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. Benefits under the Scheme have been given to 4543 eligible children.

Under the PM CARES for Children scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes

Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. In accordance with above, ₹ 358.11 cr has been disbursed to the individual post office account of each beneficiary child till date. Children below the age of 18 years, who are staying with their relatives, receive Rs. 4000/- per month under the Mission Vatsalya Scheme of this Ministry. The children staying in child care institutions are provided boarding and lodging facilities on govt. cost.

Further, scholarship of Rs.20,000/- are provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years.

The State-wise/District-wise number of beneficiaries including Telangana under PM CARES for Children scheme is at www.pmcaresforchildren.in. The scheme is accessible through the same portal.

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